

LPG Connections

3967. SHRI T. GOPALA KRISHNA : Will the PRIME MINISTER be pleased to state :

(a) the number of LPG connections sanctions in each State from M.Ps/Minister's discretionary quota during the last three years; and

(b) the year-wise details for M.Ps and Minister's separately?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) and (b) The Hon'ble Members of Parliament are given 25 priority vouchers for each quarters and 30 priority vouchers in case of Consultative Committee Members attached to Petroleum Ministry and to members of the Standing Committee of MOP and NG. The Hon'ble members are free to issue the connections to any person, who can avail of the priority connections in any part of the country. The year wise number of priority vouchers made available for the MPs for issue is given below :

1993-94	57750
1994-95	77000
1995-96	77000

The year-wise number of LPG connections issued by the Minister of State in the Ministry of Petroleum and Natural Gas is given below :

1993	20616
1994	75747
1995	106802

Priority LPG connections are not given on state basis

[Translation]

Modernisation of Indian Institute of Petroleum

3968. SHRI ANNA SAHIB M.K. PATIL :
KUMARI UMA BHARATI :

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether any proposal is under consideration of the Government for the modernisation of Indian Institute of Petroleum;

(b) if so, the details thereof; and

(c) the time by which final decision is likely to be taken?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c) Yes Sir, the Indian Institute of Petroleum, a unit of

CSIR has drawn up a plan for modernisation/upgradation of its equipment and infrastructural facilities. It is seeking financial assistance from external sources to supplement the budgetary support for the purpose. Among others its proposal to seek a financial assistance of Rs. 17.50 crore from Industrial Credit and Investment Corporation of India (ICICI) for modernisation/upgradation of equipment and facilities has been approved by the CSIR.

[English]

Emeritus Scientists

3969. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the Government are aware of the report "Sinecure-grabbing high-priests of science" in the "Economic Times" of April 4, 1996;

(b) if so, the facts thereof;

(c) the rules governing the perks allowable to Emeritus Scientists in the CSIR system; and

(d) the rules governing the official travel abroad and the details of official foreign trips of Dr. A.P. Mitra after his superannuation and the objectives of such trips?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Yes Sir.

(b) to (d) The Emeritus Scientists Scheme of CSIR provides financial assistance to superannuated outstanding scientists to pursue research, write books/monographs etc. in their respective fields of specializations especially in those which are of relevance to the programmes and activities of CSIR.

A scientist who is an acknowledged expert in the field of his specialisation and has been actively engaged in scientific research during the preceding five years of superannuation will be eligible for grants under this scheme. The grant consists of (i) honorarium of Rs. 5,000/- p.m. to the Emeritus Scientist (ES) for the duration of tenure (ii) suitable contingent grant per annum, and (iii) technical assistance in the form of research fellows/associates.

The scheme is initially sanctioned for three years. On the recommendation of the Committee, it may be extended by two years. It is applicable only upto 65 years of age. Dr. A.P. Mitra was awarded Bhatnagar Fellowship after his superannuation as Secretary, DSIR and Director-General, CSIR. This scheme is different from the Emeritus Scientist Scheme. Under the terms of fellowship an amount not exceeding Rs. 5 lacs per annum is provided. This covers salary and allowances